

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.695/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Olympia Credits & Mercantile Pvt.Ltd -Vs-Prithvi Finvest Co. Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 ARITRA BASU
2 ARNAB DUTTA. } Financial Creditor } ADUTTA
5/01/18

1) Mr. Umila Chakraborty, Adv
2) Mr. Aakash Choudhury, Adv
3) Ms. Anindita Basu, Adv } (Corporate Debtor) } A. Basu
05/01/2018.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)